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Title: Introduction of the State Bank of Saurashtra (Repeal) and the State Bank of India (Subsidiary Banks) Amendment Bill, 2009.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to move for leave to introduce a Bill to repeal the State Bank of Saurashtra Act, 1950 and further to amend the State Bank of India (Subsidiary Banks) Act, 1959.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal the State Bank of Saurashtra Act, 1950 and further to amend the State Bank of India (Subsidiary Banks) Act, 1959."

The motion was adopted.

SHRI PRANAB MUKHERJEE: I introduce the Bill.

* Published in Gazette of India, Extraordinary, Part-II, Section-2, dated 4.12.09.